

J. VENGAL RAO: (a) and (b). An industrial Licence for manufacture of 87,200 TPA of Benzene and a Letter of Intent for manufacture of 12,000 TPA of Toluene has been granted to Cochin Refineries Ltd on 29.11.1988 and 31.7.1987 respectively.

Telex facilities in Farrukhabad

5645. SHRI KHURSHID ALAM KHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a long-standing demand for Telex facilities in Farrukhabad city; and

(b) if so, the time by which it is proposed to provide the Telex facilities in that city?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) No firm demand has been received for providing telex facility in Farrukhabad.

(b) A notional telex exchange can be planned subject to the minimum demand for atleast four Telex connections is registered.

LPG Distributorships in Tribal Areas, Gujarat

5646. SHRI SOMJIBHAI DAMOR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there are LPG distributorships at Jhaled, Santrampur, Baria and Limkheda in Gujarat;

(b) if not, the reasons therefor;

(c) whether Government have any plans to award LPG distributorship at these places;

(d) if so, when; and

(e) whether due weightage will be given to Scheduled Tribes candidates in these tribal dominated areas?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b). There are no LPG distributorships of any oil company at Jhaled, Santrampur, Baria and Limkheda in Gujarat as none of these locations justifies opening of an economically viable LPG distributorship there at present;

(c) No, Sir;

(d) Does not arise in view of (c) above;

(e) Yes, Sir; Since all the four locations fall under reserved Parliamentary constituency they would be placed under 'ST' category as and when these locations are feasible and included in the Marketing Plans of the oil industry.

[*Translation*]

Setting up of Ethylene Gas Cracker Plant in Guna District of Madhya Pradesh

5647. SHRI MAHENDRA SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Madhya Pradesh Industrial Development Corporation has applied for a letter of intent/industrial licence to set up an ethylene gas cracker plant in Guna district, Madhya Pradesh, and

(b) if so, the time by which a decision is likely to be taken in this regard?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Yes, Sir.

(b) Decision on such applications is